**GOVERNMENT OF INDIA**
**MINISTRY OF PETROLEUM AND NATURAL GAS**
**RAJYA SABHA**
**UNSTARRED QUESTION NO. 1074**
**TO BE ANSWERED ON 10th FEBRUARY, 2021**

## Reservation in allotment of gas tankers

1074 # SHRI NEERAJ DANGI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is provision to provide reservation to SC/ST category in tender invited for supply of gas tankers;

(b) if so, number of applications received from SC/ST category for open tender in this regard in 2018 along with number of people participated in open tender out of them;

(c) whether approximately 57 per cent of tankers reserved for this category could not be alloted by Government, if so, reasons therefor;

(d) by when this backlog is likely to be cleared; and

(e) whether States like Madhya Pradesh, Uttar Pradesh levy border charges on tankers of Rajasthan, though it is a public service?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) & (b) Yes, Sir. Oil Marketing Companies(OMCs) have reported that out of total 10484 bids received in Bulk Transportation Contract 2018, 2034 bids were received from SC/ST bidders.

(c) & (d) OMCs have reported that the participation of SC/ST bidders in Bulk LPG Transportation Tender 2014 was only 3-4 %. However, nos. of offered trucks have been increased to 15.2 % in Bulk LPG Transportation Contract 2018. The entire reserved number of Trucks could not be utilised as trucks offered by SC/ST bidders are insufficient as per requirement under reserved for SC/ST bidders.

(e) OMCs have informed that States like Madhya Pradesh, Uttar Pradesh are not levying border charges on tankers of Rajasthan.

---